

Government of India  
Ministry of Development of North Eastern Region

**RAJYA SABHA**

**UNSTARRED QUESTION No. 1303**

To be answered on

*Thursday, December 14, 2023/23 Agrahayana, 1945(Saka)*

**QUESTION**

**Projects under NLCPR/NESID Scheme**

**1303. Shri Mukul Balkrishna Wasnik:**

Will the Minister of Development of North Eastern Region be pleased to State:

- (a) the details of projects sanctioned in the North Eastern States under Non-Lapsable Central Pool of Resources (NLCPR) scheme/ North East Special Infrastructure Development Scheme (NESIDS), since 2018, State-wise;
- (b) Whether there have been instances of diverting NLCPR/NESID Scheme funds for other purposes;
- (c) If so, the details thereof;
- (d) Whether the Government has any plans to create a mechanism for ensuring that funds meant for projects under NLCPR/NESID Schemes shall not be diverted under any circumstances; and
- (e) If so, the details thereof and if not, the reasons therefor?

**ANSWER**

**The Minister of State of the Ministry of Development of North Eastern Region**

**[Shri B. L. Verma ]**

(a) A total of 181 projects worth Rs.6180.23 crore have been sanctioned under North East Special Infrastructure Development Scheme (NESIDS) for all the NE States since 2018, out of which 25 projects worth Rs.956.77 crore have been completed and the remaining projects are at various stages of implementation. As regards, the NLCPR Scheme, no projects were sanctioned after 15.12.2017 as NLCPR Scheme was restructured into NESIDS and all the projects sanctioned under the NLCPR Scheme were subsumed under NESIDS. State wise details are at Annexure.

(b) to (e) No, Sir. There is no instance of diversion of funds under the NLCPR/NESID Schemes for other purposes. Funds under the scheme are allocated under designated heads, which are used only for the specified objective of implementation of NLCPR/NESID Scheme

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**ANNEXURE**

**Annexure referred to in reply of part (a) of the Rajya Sabha Unstarred Question Number 1303 for answer on 14.12.2023**

*(Rupees in crore)*

<b>Details of sanctioned projects under NESID Scheme as on 10.12.2023</b>				
<b>NESIDS (Roads)</b>			<b>NESIDS (Other than road Infrastructure)</b>	
<b>State</b>	<b>Total number of projects sanctioned</b>	<b>Total Sanctioned Cost</b>	<b>Total number of projects sanctioned</b>	<b>Total Sanctioned Cost</b>
Arunachal Pradesh	21	574.09	13	283.47
Assam	17	906.91	25	696.56
Manipur	6	349.25	15	291.15
Meghalaya	8	501.50	9	289.94
Mizoram	8	184.06	13	284.76
Nagaland	13	759.16	8	118.88
Sikkim	7	232.31	4	56.38
Tripura	6	299.62	8	218.23
<b>Total:</b>	<b>86</b>	<b>3806.90</b>	<b>95</b>	<b>2239.37</b>